

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/178/ (IB)/2017
NAME OF THE PETITIONER(S) : G-MAX CHEMICAL SOLUTIONS PVT LTD
NAME OF THE RESPONDENT(S) : SHRI RENUKA TEXTILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYA NARAYANA }
FOR }
K. K. MYLAMY } COUNSEL FOR PETITIONER Shri. K. Anantha Padmanabha Swamy

ORDER

Counsel for petitioner present and filed documents in support of the case. No representation on behalf of the respondents. Time extended at request with a direction to send notice to the respondent for their appearance on the next date of hearing. Put up on 01.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)